

FORM A**PUBLIC ANNOUNCEMENT**

Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016
FOR THE ATTENTION OF THE CREDITORS OF
BASANT MARKETING LIMITED (Under Corporate Insolvency Resolution Process)

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Basant Marketing Limited
2.	Date of incorporation of corporate debtor	06/05/1982
3.	Authority under which corporate debtor is incorporated / registered	ROC – Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U32106WB1982PLC034865
5.	Address of the registered office and principal office (if any) of corporate debtor	IMAX Lohiya Square, Office No.4B, 4 th Floor, Premises Number 23, Gangdhar Babu Lane- Kolkata West Bengal-700012
6.	Insolvency commencement date in respect of corporate debtor	24/04/2023 (NCLT Order `Dated 24/04/2023, Order Communicated on 19/05/2023)
7.	Estimated date of closure of insolvency resolution process	21 st October 2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Kanhaiya Maheshwari Registration No: IBBI/IPA-001/IP-P01291/2018 - 2019/12005
9.	Address and e-mail of the interim resolution professional, as registered with the Board	506, Amlesh Apartment, New Sneh Nagar, Behind Indraprastha Hall Khamla, Nagpur-440025 kanhaiya_maheshwarica@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	506, Amlesh Apartment, New Sneh Nagar, Behind Indraprastha Hall Khamla, Nagpur-440025 irp.basant99@gmail.com
11.	Last date for submission of claims	02/06/2023 i.e. 14 days from the date of communication of order to Insolvency Professional
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL (As per information with IRP till date)
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: Kindly Refer to Address at point no. 10.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **Basant Marketing Limited** vide order dated 24/04/2023 and the order was communicated to Insolvency Professional on 19/05/2023.

The creditors of **Basant Marketing Limited**, are hereby called upon to submit their claims with proof on or before 02/06/2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 22/05/2023
Kolkata

Kanhaiya Maheshwari
(Interim Resolution Professional)
AFA Validity 27/10/2023
506 Amlesh Apartment Malviya Nagar
Khamla Nagpur-440025
Kanhaiya_maheshwarica@yahoo.co